

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.178/2014
CA.216/KB/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Dhiman Saha -Versus- Life Chemicals Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rupak Ghosh, Advocate
 2. Ashis Mukherjee, Advocate
 3. Surabhi Banerjee, Advocate
- } for the petitioners

Surabhi Banerjee
Adv.
13/7/17

1. Mr Utpal Basu Sr Adv.
 2. Mr Prantik Ganan Adv.
 3. Mr Koushik Das Adv.
- } for the resp

13/7/17

13 07 2017- C.P.No.178/2014 – CA No.216/KB/2016 – Dhiman Saha Versus Life Chemicals Pvt. Ltd. & Ors.

ORDER

Ld. Lawyer(s) on behalf of the petitioner(s) and respondent(s) are present.

Petitioner has concluded his part of the argument. Respondent has prayed for some time to give his part of reply. Heard, prayer is allowed. Both sides have the liberty to file their written notes on the next date. No further time will be allowed.

Fixed on 03.08.2017.

MANORAMA KUMARI
MEMBER(J)